

(a) the number of complaints received by the National Commission for Women (NCW) during the last five years;

(b) the main subjects of the complaints received; and

(c) the status regarding the complaints redressed and pending?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (c) The year-wise details of number of complaints registered by the National Commission for Women (NCW) under various Heads and the number of cases in which Action Taken Reports (ATRs) have been received from State Govt.,/Police Authorities/Department Heads, etc. are as under:-

Sl. No.	Calendar Year	Total No. of Complaints registered	Total No. of ATRs received
1.	2005	11610	2145
2.	2006	12960	3867
3.	2007	15999	2748
4.	2008	13190	2243
5.	2009*	7694	440

\*(As on 08.07.2009)

(b) The National Commission for Women (NCW) registers complaints under 27 categories. Some of the important categories are Domestic Violence/Matrimonial Dispute, Dowry Death, Dowry Harassment, Custody of Children, Acid Attack, Attempt to Murder, Attempt to rape, Bigamy/Adultery, Female infanticide/Foeticide, Harassment at Work Place, Harassment for Dowry/Cruelty, Kidnapping/Abduction, Molestation/Eve Teasing Murder, etc.

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#### PAPERS LAID ON THE TABLE

##### Report and Accounts (2007-08) of ICPS, New Delhi and related papers

THE MINISTER OF LAW AND JUSTICE (SHRI M. VEERAPPA MOILY): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

(a) Annual Report and Accounts of the Institute of Constitutional and Parliamentary Studies (ICPS), New Delhi, for the year 2007-08, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No.L.T. 575/15/09]

**Report and Accounts (2007-08) of the National Institute of Miners' Health,  
Nagpur and related papers**

THE MINISTER OF MINES AND THE MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B.K. HANDIQUE): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

(a) Eighteenth Annual Report and Accounts of the National Institute of Miners' Health, Nagpur, for the year 2007-08, together with the Auditor's Report on the Accounts.

(b) Statement by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No.L.T. 541/15/09]

**Report and Accounts (2007-08) of IICPT, Thanjavur and related papers**

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

(a) Annual Report and Accounts of the Indian Institute of Crop Processing Technology (IICPT), Thanjavur, for the year 2007-08, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No.L.T. 577/15/09]

**MOU (2009-10) between Government of India and Neyveli Lignite Corporation Limited**

THE MINISTER OF STATE OF THE MINISTRY OF COAL AND THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SHRIPRAKASH JAISWAL): Sir, I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Coal) and the Neyveli Lignite Corporation Limited (NLC), for the year 2009-10.

[Placed in Library. See No.L.T. 558/15/09]